

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1374
ANSWERED ON:16.07.2004
OFFICERS DEPLOYED FOR ELECTION DUTY
Patel Shri Dahya Bhai V.

Will the Minister of LAW AND JUSTICE be pleased to state:

(a)the details of complaints received by the Government/Election Commission against the senior officers deployed/deputed for election duty during the recently concluded Lok Sabha Election in the U.T. of Daman and Diu; and

(b)the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE(SHRI K. VENKATAPATHY)

(a):The Election Commission of India has informed that complaints from political parties of Daman and Diu were received against five senior officers of Daman and Diu Administration.

(b):The Election Commission of India has informed that the Chief Electoral Officer, Daman and Diu in his report to the Commission has concluded that the complaints are baseless.